

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 76 of 1995

Friday, this the 13th day of January, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. KV Sankarankutty Nair,
S/o Velayudhan Nair,
R/o Kottayam,
Superintendent (Telegraph Traffic),
Central Telegraph Office,
Ernakulam. .. Applicant

By Advocate Mr. P Santhalingam.

Vs.

1. Union of India represented by
the Secretary to the Government,
Ministry of Communications,
New Delhi.
2. Chairman,
Telecom Commission,
Sanchar Bhavan, New Delhi.
3. Chief General Manager,
Telecommunications,
Kerala Circle,
Thiruvananthapuram. .. Respondents

By Advocate Mr. James Kurian, Additional Central Government
Standing Counsel

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned Counsel for applicant seeks leave to withdraw
the application with freedom to move this Tribunal afresh,
if occasion arises. Reserving freedom to do so, we grant
leave and dismiss the application as withdrawn. No costs.

Dated the 13th January, 1995

SP BISWAS
ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN